

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4458
ANSWERED ON:24.04.2008
GLOBAL CARGO FIRMS
Rao Shri Sambasiva Rayapati

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether global cargo firms have been allowed to operate in the country;
- (b) if so, the details thereof;
- (c) the impact of global cargo firms on the share of State carriers; and
- (d) the manner in which the global cargo is likely to be benefited to the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) & (b): The Government has recently liberalized the norms for foreign direct investment in cargo airlines and raised it to 74%. For non-resident Indians the limit has been raised to 100%.

(c) & (d): The air cargo industry is expected to expand and generate sufficient demand for various operators in the sector.